

Rep. by Act 58 of 1958 (No. 24 of 1958) (W. No. 2612-60)

THE ALL-INDIA SERVICES (AMENDMENT) ACT, 1958

No. 25 OF 1958

[3rd September, 1958.]

An Act to amend the All-India Services Act, 1951.

Be it enacted by Parliament in the Ninth Year of the Republic of India as follows:

1. This Act may be called the All-India Services (Amendment) Act, 1958. Short title.

2. In sub-section (1) of section 3 of the All-India Services Act, 1951, after the words "the States concerned", the words "including the State of Jammu and Kashmir" shall be inserted. Amendment of section 3.